

**Annexure – 8**

**Name of the corporate debtor: Ferrous Infrastructure Private Limited; Date of commencement of CIRP 02.02.2023 ; List of creditors as on: 19.05.2026**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

| Sl. No. | Name of creditor      | Details of claim received |                     | Details of claim admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any  |
|---------|-----------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
|         |                       | Date of receipt           | Amount claimed      | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |  |
| 1       | VMS BATHWARE PVT. LTD | NA                        | 5,21,770.00         | 5,21,770.00               | Unsecured       | NIL                                 | NIL                         | NO                     | NA                       | NIL                        | NIL  | -                            | NO                                 | Nil  |
| 2       | Bhoj Raj & Sons       | NA                        | 10,74,850.00        | 10,79,138.00              | Unsecured       | NIL                                 | NIL                         | NO                     | NA                       | NIL                        | NIL  | -4,288.00                    | NO                                 | Claim Admitted After approval of Condonation of Delay application filed by Claimant vide IA-5151/2025 and Approved by Ho'able NCLT Vide order dated 11.11.2025 |
|         | <b>Total Rs</b>       |                           | <b>15,96,620.00</b> | <b>16,00,908.00</b>       |                 |                                     |                             |                        |                          |                            |  | -                            |                                    |  |